IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 227
(IB)-1650(ND)2018
IA- 4848/2023, IA-4211/2022
IA-4212/2022, IA- 6387/2023

IN THE MATTER OF:
Corporation Bank **... Applicant/Petitioner**

Versus

M/s. Exclusive Fibres Ltd. **... Respondent**

Under Section: 7 of IBC 2016

Order delivered on 01.02.2024

CORAM:
SH. ASHOK KUMAR BHARDWAJ **SH. SUBRATA KUMAR DASH**
HON'BLE MEMBER (J) **HON'BLE MEMBER (T)**

PRESENT:
For the Applicant/Liquidator : Adv. R.K. Gupta, Adv. Varun Gupta, Adv
For the Respondent : Adv. Ashok Kumar Singh & Adv. Taniya Malhotra, Adv. in IA-4848/2023 Adv. Ashish Kr. Sharma for Meenu Agarwal.

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 19.03.2024.

Sd/-
(COURT OFFICER)